Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer For election to legislefive that Language of the Houses

774	From Triverse of the House	
	From Trivenism - 1.1.	
	From Trivengen - 44 Constituency (Name of the Constituency	
Amla	1C	21
"	years, resident of 7 2+4, & block, Rocknow 6, later	
April 39	STATE AND A COLOR	
	years, resident of Dr. 1 449 K. Dlock, Robins of the partial advances	
Election, do h	reby colonial. 100	the sala

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by $\neg \neg \neg \cup U$ (name of the politics) party) and contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	Incorre-tax return has	Total income shown in income Tax Return (in
1.	Self Amla devi	BCT PD/26961	bern filed	Rupees)
2.	Spouse-			
3.	Dependent I			
1.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the act and description of the offence for which cognizance taken:	NIC
(b)	Name of the court, Case No. and Date of order taking cognizance:	MIL
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	NIL

4. Cases in which I have been convicted by a court of law(other those reserved to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	NIC
(b)	Name of the Court(s). Case No. and	The same of the sa
	Date(s) of order(s).	HIL

(5) That I give herein below the details of the assets (movable and it imovable etc.) of myselic my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self Spouse		Dependent-1	Dependent-2	Dependent-3
)	Cash in hand	1,00,000/-	25,000 -	MIL	NIL	
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Post office 1,00,000/- (F.D) S.B.I Tolorigany Brench) A/C 11727411595 (Juliat A/C)	MIL	NIL	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	MIL	NIL	NIL	
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	SO, one -	MIL	MIL	MIL	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	MIL		
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Flack M/C Scorlio Jes	Rejdoot m/L			
(vii)	THE RESIDENCE OF THE PROPERTY	51/10-25TE				

Claims/interest	NI L	NIL	
Gross Total value	4,95,00/-	2,85,00/-	

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	NIL	4,00,000 -			
	Area (Total measurement in acres)					
	-Whether inherited property (Yes or NO)	12,17				
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)	4- dec.	MIC			
	Area (Total measurement in sq. ft.)	MIC				
	Whether inherited property (Yes or NO)	NIL				
***	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	(including apartments) -Location(s) -Survey number(s)	डपरखा में महान — 7,00,000/-				
	Built up Area (Total measurement in sq. ft.)					1

(vi)	Total of Current Market Value of (i) to (v) above	8,96,	m)-	4,0	0,000/-			
(v)	Others (such as interest in property)							
	Approximate Current market value		W.C)			
	Any Investment on the land by way of development, construction etc.							
	Cost of property (in case of purchase) at the time of purchase							
	Date of purchase in case of self acquired property							
	Whether inherited property (Yes or NO)							-
	Built up Area (Total measurement in sq. ft.)							-
	Area (Total measurement in sq. ft.)							
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	1,57,0	m/-					
1.0	Approximate Current market value							
	Any Investment on the property by way of development, construction etc.							
	Cost of property (in case of purchase) at the time of purchase				1 - 1 - 1 - 1			
	Day of purchase in case of serf activitied property						1	1
	V Techer inherited property (* es or NO)	1				1	1	T'-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Self Spouse(s)		Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	K.C.C 50,000/- 8.0.India				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan					

	A-sy other tiability		
	Grand total of liabilities	50,000-	
(ii)	Dues to departments dealing with government		
	Dues to departments dealing with supply of water		
	Dues to departments dealing with supply of electricity		
	Dues to departments dealing with supply of telephones/mobiles		
Nº	Dues to departments dealing with government transport (including aircrafts and helicopters)	B.L. Assorb 6,00,000/- for Mutacare	
	Income Tax Dues		
	Wealth Tax Dues		
	Service Tax Dues		
	Municipal /Property Tax Dues		
	Sales Tax Dues		
	Any other dues		
-	Grand total of all Govt. dues	6,00,000/-	

(7) Details of profession or occupation:

a. Self. Coeled worker

b. Spouse Grad Sert (Control govt)

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum.
2.	Full postal address	O.F. T 3+4, Roadno-6, R. Block, Police.
3.	Number and Name of the constituency and state	44, Triveni ganj, Saupal, Bihar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	12.D. n
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NI L

5.	PAN of						which to		7.00	Theorie Stone
-000	(a)	Candidate					no recin	11111111		
	(b)	(b) Spouse:							-	
6.	(c)	Dependents Details	of Assets and	Liab	litie	s in r	upees		L	
		Description	Self	Spot			endent-I	Depende	nt-II	Dependent-III
A.		Moveable Asset (Total value)	Africhie	Rega	ot					
В.		Immovable Asset	Queli O	1						
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)								
	(ii)	Approximate Current Market Price of Asset (Total Value)								
7		Liabilities			,					
		(i) Government dues (Total)	6,00,000 -	2,50	ono/					
		(ii) Loans from Bank, Financial Institutions and others (Total)								
8.		ghest educational qualific Give details of School / Un				50, TOV	70 115		te/ din	oloma/ degree

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (b) It my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6

verified at my Concern this the 14th day of Jan. 2012

DEPONENT 2012

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned 4. The affidavit should be either typed or written legibly and nearly